

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 102 OF 2016 &  
IA NO. 307 OF 2017 and IA NO. 549 OF 2018**

**Dated: 12<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/s Hindustan Petroleum Corporation Ltd. ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Manu Seshadri  
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay  
Mr. Siddharth Bangar

**ORDER**

We have heard learned counsel for the parties.

**Reserved for Judgment.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/vg*